NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	NAL, HELD ON 28/07/2017 A	Г 10.30 АМ
PRESENT: SHRI. K. ANANTH	IA PADMANABHA SWAMY, I	MEMBER – JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/56/2016	
NAME OF THE PETITIONER(S)	: OFS Industries Pvt Ltd & Another	
NAME OF THE RESPONDENT(S)	: First City Capital Investments Ltd & 15 Others	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		
1. Pithiagnay m. 2. J. DEV ESHLULAR For Mls. Shrakumana Suresh	Counsel for RI R12-R	(R2, RL, J. A)
3. Havi Prashanth for ojas law	counsel for publioners	Jan
· Vedhavalli kuvas	Consel for R	7, Ro Byji
- ASHOK VISWANATH	Coursel for Rx	7, R8 Despositioner

ORDER

Mr. Hari Prasanth, Counsel for Petitioner present. Mr. Ashok Viswanath, Counsel for R9, R10 and R11 present. Mr. J. Den Eshwaar, Counsel for R1, R2, R6, R12 to R16 present. Ms. Vedavalli Kumar, Counsel for R7 and R8 present. Mr. P. Thiagarajan, Counsel for R4 present. Counsel for Respondents prayed time for submitting arguments in I.A. 92/2017. At request, time is enlarged. Put up on 21.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

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